

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. Company Application/456/2023 IN Company Petition/258/2023

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Bhubnesh Commercial Pvt Ltd
V/s
Harinagar Sugar Mills Ltd.
IN THE MATTER OF
Harinagar Sugar Mills Ltd.
V/s
Centbank Financial Services
Limited**

Section: Rule 11 of NCLT Section 58(3) and 59 of Companies Act, 2013

ORDER

Adv. Niharika Ahluwalia a/w Adv. Sneha Mahawar appeared for the Petitioner/Applicant in CA/456/2023. Senior Adv. Navroz Seervai a/w Adv. Abhay Jadeja, Adv. Dhanyashree Jadega & Adv. Vanshika S. appeared for the Respondent No. 1 in CA/456/2023. Adv. Niharika Ahluwalia a/w Adv. Sneha Mahawar appeared for the Respondent No. 2 in CP/258/2023. Senior Adv. Navroz Seervai a/w Adv. Abhay Jadeja, Adv. Dhanyashree Jadega & Adv. Vanshika S. appeared for the Petitioner in CP/258/2023. Pleadings are completed in this matter. List this matter for the final hearing on **21.08.2024 at 2:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)